

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 394 OF 2022  
WITH  
I.A NOS. 78 OF 2023, 290 OF 2023, 631 OF 2023 & 790 OF 2023

**In the Matter of:**

Pushpendra Kumar

...Applicant

Vs

Block Development Officer, Kadaura & Ors.

...Respondents

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(Anamika Sagar)  
Scientist 'E'

Central Pollution Control Board  
Delhi- 110032

Place: Delhi

Date: 12.02.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 394 OF 2022  
WITH  
IA NOS. 78 OF 2023, 290 OF 2023, 631 OF 2023 & 790 OF 2023**

Pushpendra Kumar

...Applicant

Vs

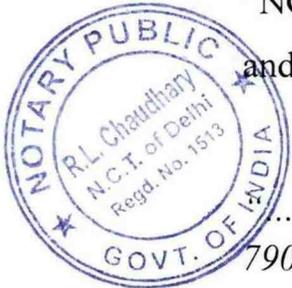
Block Development Officer, Kadaura & Ors.

...Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 24,  
i.e., CENTRAL POLLUTION CONTROL BOARD**

I, Anamika Sagar, D/o Shri Dharm Pal Singh, aged about 54 years working as Scientist-'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032. I am fully conversant with the facts and circumstances of the captioned matter and am competent to affirm this Affidavit on behalf of Respondent No. 24, i.e. Central Pollution Control Board (hereinafter referred to as "CPCB"), and do hereby declare on oath as under:

1. That this Hon'ble National Green Tribunal (hereinafter referred to as "NGT"), Principal Bench, New Delhi, passed an order dated 19.10.2023 and directed the respondents as follows:



*...I.A No. 290/2023, I.A No. 78/2023, I.A. No. 621/2023 and I.A. No. 790/2023 have been filed by the applicant. The heading of the all these applications mention that the application are for placing additional documents in the present application but the prayers made in all the above mentioned interim applications are for issuance of directions to various Authorities.*

*Replies to the above said interim applications may be filed by the respondents, if so desired....”*

A copy of order dated 19.10.2023 is annexed as **Annexure-1**.

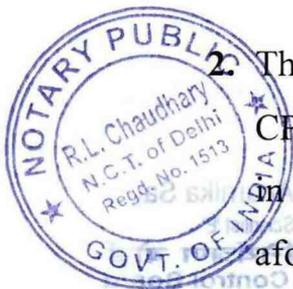
In compliance to the aforesaid order, it is humbly submitted that the compliance affidavit dated 18.10.2023 filed by the CPCB may kindly be considered. With regard to the implementation of Guidelines for Environmental Management of Dairy Farms and Gaushalas, CPCB has sought status on implementation of the said Guidelines from all the SPCBs/PCCs vide letters dated 03.08.2023, 18.09.2023, 26.09.2023 and 01.01.2024. In response, the said status only received from 14 State Pollution Control Boards (hereinafter referred to as “SPCBs”) and 04 Pollution Control Committees (hereinafter referred to as “PCCs”) (namely Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Punjab, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Andaman & Nicobar, Daman, Diu & Nagar Haveli, Jammu & Kashmir, and Lakshadweep) and compiled status is annexed as **Annexure-2**. The major observations and findings are as below:



- i. There are 4,58,487 Dairy farms and 2,777 Gaushalas in the aforesaid States/Union Territories (excluding Tamil Nadu & Uttarakhand). Tamil Nadu and Uttarakhand have provided combined nos. of Dairy farms and Gaushalas as 50 and 197 respectively.
- ii. Public notices were published by all the 14 aforesaid SPCBs and 02 PCCs excluding Daman, Diu and Dadra & Nagar Haveli and Lakshadweep. In addition, local bodies of Jammu & Kashmir and Uttarakhand have also published the public notices.

- iii. Guidelines for Environmental Management of Dairy Farms and Gaushalas issued by CPCB have been uploaded by aforesaid SPCBs/PCCs on their websites.
- iv. There are 7,409 Dairy farms and 1,025 Gaushalas registered with urban local bodies in the aforesaid States and UTs (excluding Gujarat). Gujarat has provided combined nos. of Dairy farms and Gaushalas registered with local bodies as 322.
- v. 70 Dairy farms and 9 Gaushalas have obtained CTE/CTO from the aforesaid respective SPCBs/PCCs (excluding Gujarat & Tripura). Gujarat and Tripura have provided combined nos. of dairy farms and Gaushalas which have obtained CTE/CTO from their respective SPCBs as 1 and 3 respectively.
- vi. The environmental audits were carried out in 348 Dairy farms and 154 Gaushalas by aforesaid respective SPCBs/PCCs.
- vii. Show cause notices (SCN) were issued to 361 defaulting Dairy farms/Gaushalas by 06 SPCBs/PCC namely Himachal Pradesh, J&K, Maharashtra, Madhya Pradesh, Punjab and Tamil Nadu.

Further, it is submitted that remaining SPCBs/PCCs, yet to submit the status on implementation of aforesaid Guidelines. True copy of the CPCB letters dated 03.08.2023, 18.09.2023, 26.09.2023 and 01.01.2024 are annexed as **Annexure- 3.**



That it is humbly submitted that in compliance with the aforesaid order, CPCB is carrying out environmental audit of Dairy farms and Gaushalas on the States and UTs as per the regulatory mechanism prescribed in the aforesaid Guidelines. The audit reports of CPCB have been forwarded to the concerned SPCBs/PCCs for taking appropriate actions. True copy of the CPCB letters dated 16.10.2023 and 08.02.2024 are annexed as **Annexure-4.**

3. That the contentions raised in I.A Nos. 78 of 2023 and 631 of 2023, have already been addressed by CPCB in its compliance affidavit dated 18.10.2023 and therefore, need not be produced again for the sake of brevity. Furthermore, as regards to I.A. Nos. 290 of 2023 ad 790 of 2023, the contentions and averments raised therein are not related to the answering deponent and therefore calls for no reply from the answering deponent.
4. That this answering Respondent i.e CPCB submits and affirms that, it shall abide by any and all orders and/or directions passed by Hon'ble NGT.



  
**DEPONENT**  
 अनामिका सागर / Anamika Sagar  
 वैज्ञानिक 'ई' / Scientist 'E'  
 केंद्रीय प्रदूषण नियंत्रण बोर्ड  
 Central Pollution Control Board  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
 (M/o Environment, Forest & Climate Change, Govt. of India)  
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

### VERIFICATION

It is verified that the contents of the present compliance Affidavit which is based on official record and information available in the office are true and correct. Nothing has been concealed therein. Verified on this day 12<sup>th</sup> of February, 2024 at New Delhi.

12 FEB 2024

**ATTESTED**  
  
 NOTARY PUBLIC  
 GOVT. OF INDIA  
 12 FEB 2024

  
**DEPONENT**  
 अनामिका सागर / Anamika Sagar  
 वैज्ञानिक 'ई' / Scientist 'E'  
 केंद्रीय प्रदूषण नियंत्रण बोर्ड  
 Central Pollution Control Board  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
 (M/o Environment, Forest & Climate Change, Govt. of India)  
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Item No.03

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(Through Physical Hearing with Hybrid VC Option)  
Original Application No.394/2022  
(I.A No. 78/2023) & (I.A. No. 631/2023)

Pushpendra Kumar

...Applicant

Versus

Block Development Officer,  
Kadaura & Ors.

...Respondents

Date of hearing: 19.10.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Ranjan Kumar Rai, Advocate.

Respondents: Mr. Shwetank Sailakwal, Advocate for respondents no 1 to 13, 15, 19 and 21  
Mr. Sarthak Chaturvedi, Advocate for respondent no. 18 and 20.  
Mr. Pradeep Misra, Advocate for respondent no. 22 (through VC).  
Mr. Atif Suhrawardy, Advocate for respondent no. 24.  
Mr. Bhanwar pal Singh Jadon, Mr. Hardik Saxena, for respondent no. 25.  
None for respondents no. 14, 16, 17 and 23

**Application under Section 18 (1) read with Sections 14, 15, 16 & 17 of  
the National Green Tribunal Act, 2010.**

**ORDER**

1. In compliance of order dated 20.07.2023 action taken report has been filed by ACS, Animal Husbandry Department, Uttar Pradesh vide email dated 29.09.2023. Counter Affidavit has been filed by CPCB vide email dated 18.10.2023.

2. Replies by remaining respondents may be filed within three months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF file.
3. I.A No. 290/2023, I.A No. 78/2023, I.A. No. 621/2023 and I.A. No. 790/2023 have been filed by the applicant. The heading of the all these applications mention that the application are for placing additional documents in the present application but the prayers made in all the above mentioned interim applications are for issuance of directions to various Authorities.
4. Replies to the above said interim applications may be filed by the respondents, if so desired, within three months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF file.
5. List the matter for further consideration on 13.02.2024.
6. Arguments on the above said interim applications and present original application will also be heard on that date.
7. None has appeared on behalf of respondents no. 14, 16, 17 and 23 so far. In view of the facts and circumstance of the case, we consider personal appearance of (i) ACS, Animal Husbandry Department, Government of Uttar Pradesh and District Magistrate, Jalaun (through VC) and (ii) the Executive Officers of respondents no. 14, 16, 17 and 23 physically before this Tribunal on the next date of hearing to be essential for assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present before this Tribunal on that date.
8. A copy of this order be sent to the Additional Chief Secretary, Animal Husbandry Department, Government of Uttar Pradesh, District Magistrate,

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O. A. No. 394/2022

Pushpendra Kumar Vs. Block  
Development Officer, Kadaura & Ors.

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Jalaun, and respondents no. 14, 16, 17 and 23 by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

October 19, 2023  
AG

**Status of Implementation of revised Guidelines for Environmental Management of Dairy Farms and Gaushalas issued by CPCB in July, 2021**

State/ UT	Dairy farms					Gaushalas					Action taken against defaulter Dairy farms /Gaushalas	Public notice published in newspapers and/or uploaded on websites by local bodies (Yes/No)	Public notice published in newspapers and/or uploaded on websites by SPCB/PCC (Yes/No)	Uploading of Guidelines on their websites and circulation to Dairy farms and Gaushalas by SPCB/PCC/ local bodies (Yes/No)	Training programmes Organised by SPCB/PCC and/or other stakeholders for implementation of the Guidelines (Yes/No)
	Inventory in State/UT	Total No. Registered as per local bodies	Total No. having CTE/CTO from SPCB/PCC	Details of Environmental audit		Inventory in the State/UT	Total No. Registered as per local bodies	Total No. having CTE/CTO from SPCB/PCC	Details of Environmental audit						
				No. of environmental audit	No. of default er units				No. of environmental audit	No. of default er units					
Andhra Pradesh	1	Nil	Nil	Nil	Nil	46	13	Nil	Nil	Nil	Nil	No	Yes	Yes	No
Assam	7	4	1	Nil	6	18	15	3	4	10	Nil	No	Yes	Yes	No
Bihar	21	Nil	Nil	Nil	Nil	13	8	Nil	Nil	Nil	Nil	No	Yes	Yes	No
Himachal Pradesh	734	Nil	Nil	7	Nil	192	91	2	28	6	6 SCN issued	No	Yes	Yes	Yes
Jammu & Kashmir	831	143	51	197	148	9	Nil	Nil	09	09	53 SCN issued	Yes	Yes	No	Yes
Madhya Pradesh	1206	727	4	8	146	255	101	Nil	48	58	186 SCN issued	No	Yes	Yes	No
Maharashtra	10598	6531	8	Nil	837	494	320	1	Nil	117	28 SCN issued	No	Yes	Yes	No
Meghalaya	467	3	3	3	Nil	Nil	Nil	Nil	Nil	Nil	6 closure issued	No	Yes	Yes	No
Nagaland	11	Nil	Nil	02	Nil	Nil	Nil	Nil	Nil	Nil	Nil	No	Yes	Yes	No
Punjab	1976	Nil	Nil	115	115	487	476	1	8	7	87 SCN issued	No	Yes	Yes	Yes
Sikkim	32321	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	No	Yes	Yes	No
Daman, Diu and Dadra & Nagar Haveli	103	Nil	Nil	Nil	Nil	6	1	Nil	Nil	Nil	Nil	No	No	No	No
Andaman & Nicobar	1	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	No	Yes	Yes	No
Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	No	No	Yes	No

State/ UT	Dairy farms					Gaushalas					Action taken against defaulter Dairy farms /Gaushalas	Public notice published in newspapers and/or uploaded on websites by local bodies (Yes/No)	Public notice published in newspapers and/or uploaded on websites by SPCB/PCC (Yes/No)	Uploading of Guidelines on their websites and circulation to Dairy farms and Gaushalas by SPCB/PCC/ local bodies (Yes/No)	Training programmes Organised by SPCB/PCC and/or other stakeholders for implementation of the Guidelines (Yes/No)
	Inventory in State/UT	Total No. Registered as per local bodies	Total No. having CTE/CTO from SPCB/PCC	Details of Environmental audit		Inventory in the State/UT	Total No. Registered as per local bodies	Total No. having CTE/CTO from SPCB/PCC	Details of Environmental audit						
				No. of environmental audit	No. of default units				No. of environmental audit	No. of default units					
Gujarat	409075	322**	1***	12	Nil	1254	**	***	53	Nil	Nil	No	Yes	Yes	Yes
Tamil Nadu	50*	Nil	2	Nil	1	*	Nil	2	Nil	Nil	01 SCN issued and 01 closure issued	No	Yes	Yes	No
Tripura	1135	Nil	3***	Nil	Nil	3	Nil	***	Nil	Nil	Direction issued to defaulting units	No	Yes	Yes	Yes
Uttarakhand	197*	Nil	1	4	4	*	Nil	Nil	04	04	Under consideration for SCN as informed	Yes	Yes	Yes	No
<b>Total</b>	<b>458734</b>	<b>7731</b>	<b>74</b>	<b>348</b>	<b>1257</b>	<b>2777</b>	<b>1025</b>	<b>9</b>	<b>154</b>	<b>211</b>					---

**Note:**

\* Tamil Nadu and Uttarakhand have provided **combined** nos. of Dairy farms and Gaushalas as 50 and 197 respectively

\*\* Gujarat has provided a **combined** 322 Dairy farms/Gaushalas registered with local bodies.

\*\*\* Gujarat and Tripura have provided **combined** nos. of Dairy farms and Gaushalas as 3 and 1 respectively, which have obtained CTE/CTO from the respective SPCBs.



**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
 MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

**MOST URGENT**  
**HON'BLE NGT MATTER**

✓  
**Speed Post/e-mail**

CM-13011/99/2022-LAW-HO-CPCB-HO

August 03, 2023

To

**The Member Secretary**  
**SPCBs/ PCCs**  
 (As per list enclosed)

**Subject: Status on Implementation of CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir,

This is to inform that the Hon'ble NGT vide order dated 20.07.2023 in OA No. 394/2022; Pushendra Kumar Vs. Block Development Officer, Kadaura & Ors. directed as follows:

*"...We are of the view that the guidelines (2021) framed and circulated may be enforced as per the mandate of the statute which will bind the States PCBs/PCCs. Compliance thereof may be monitored by the CPCB. The CPCB may evolve appropriate monitoring mechanism in this regard, including a provision for audit of compliance at least once in six months. With regard to siting policy, at least minimum distance must be specified from habitations, water bodies, etc. as well as inter-se distance of such establishments for protection of environment. Needless to say that any violation of environment norms under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986 has to be dealt with by the concerned PCB/PCC/Local Body by way of stopping polluting activities, recovering compensation and initiating prosecution. It will be appropriate that broad and indicative compensation regime is expressly specified by the CPCB. While local bodies may undertake the exercise of preparing inventory as per applicable Municipal law, the State PCBs/PCCs must also not avoid their responsibility of enforcing the mandate of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986..."*

CPCB already incorporated the above points in the revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" and communicated vide letter dated 14.07.2021 to all the SPCBs/PCCs for its implementation.

In view of the above, it is requested to kindly provide the status of implementation of the above referred Guidelines in your state on or before 31.08.2023 in the enclosed format so that same is compiled and submitted to Hon'ble NGT before the next date of hearing. Copy of the Hon'ble NGT order is attached for kind reference.

Yours faithfully

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
 निमित्त. N Singh  
 दिनांक 4/8/2023

*(Anamika Sagar)*  
 Additional Director &  
 Divisional Head IPC-IV

Encl.: As above

**'परिवेश भवन' पर्वी अर्जुन नगर, दिल्ली-110032**

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

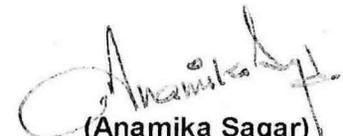
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

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**Copy to:**

The Regional Director  
All Regional Directorates  
Central Pollution Control Board  
(list enclosed)

: For information & request to follow-up with  
concerned SPCBs/PCCs, please

  
(Anamika Sagar)

## List of all State Pollution Control Board &amp; Pollution Control Committee

1. The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520010	2. The Member Secretary Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh, Department of Environment & Forest, Paryavaran Bhawan, Yupia Road, PapuNalah, Naharlagun - 791110
3. The Member Secretary Pollution Control Board- Assam, Bamunimaidam, Guwahati - 781021 (Assam)	4. The Member Secretary Bihar State Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna - 800023 (Bihar)
5. The Member Secretary Chhattisgarh State Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur - 492002 (Chhattisgarh)	6. The Member Secretary Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opposite Saligao Seminary, Saligao Bardez- 403511 (Goa)
7. The Member Secretary Gujarat Pollution Control Board Paryavaran Bhavan, Sector 10-A, Gandhi Nagar 382010 (Gujarat)	8. The Member Secretary Haryana State Pollution Control Board C-11, Sector-6, Panchkula- 134109 (Haryana)
9. The Member Secretary Himachal Pradesh State Pollution Control Board Him Parivesh, Phase-III, New Shimla - 171009	10. The Member Secretary J&K State Pollution Control Committee, Parivesh Bhawan, Shiekh-ul- Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar - 190008 (J&K)
11. The Member Secretary Jharkhand State Pollution Control Board T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834004 (Jharkhand)	12. The Member Secretary Karnataka State Pollution Control Board "Parisara Bhavan", #49,4th & 5th Floor, Church Street, Bangalore 560 001
13. The Member Secretary Kerala State Pollution Control Board Head Office, Pattom, P. O Thiruvananthapuram- 695 004 (Kerala)	14. The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (Madhya Pradesh)

<p>15. The Member Secretary Maharashtra Pollution Control Board, Kalpataru Points, 3rd &amp; 4th Floor, Sion Matunga Scheme Road No.6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai-400022</p>	<p>16. The Member Secretary Manipur Pollution Control Board Lamphalpat, Imphal - 795004 (Manipur)</p>
<p>17. The Member Secretary Meghalaya State Pollution Control Board, "ARDEN", Lumpynggad, Shillong- 793014 (Meghalaya)</p>	<p>18. The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl - 796001 (Mizoram)</p>
<p>19. The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur - 797112 (Nagaland)</p>	<p>20. The Member Secretary Odisha State Pollution Control Board Paribesh Bhawan, A-118, Nilakantha Nagar, Unit VIII Bhubaneswar-751012 (Odisha)</p>
<p>21. The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala 147 001 (Punjab)</p>	<p>22. The Member Secretary Rajasthan Pollution Control Board, A-4, Institutional Area, Jalana Dungri, Jaipur 302 004 (Rajasthan)</p>
<p>23. The Member Secretary Sikkim State Pollution Control Board State Land Use &amp; Environment Cell Govt. of Sikkim, Deorali Gangtok - 737102 (Sikkim)</p>	<p>24. The Member Secretary Tamil Nadu Pollution Control Board 76, Anna Salai, Guindy Industrial Estate, Race View Colony, Guindy, Chennai-600032 (Tamil Nadu)</p>
<p>25. The Member Secretary Telangana State Pollution Control Board Paryavarana Bhawan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500018 (Telangana)</p>	<p>26. The Member Secretary Tripura State Pollution Control Board Parivesh Bhawan, Pandit Nehru Complex P.O. Kunjaban, Gorkhabasti, Agartala - 799 006 (Tripura)</p>
<p>27. The Member Secretary Uttar Pradesh Pollution Control Board IIIrd Floor PICUP Bhawan Vibhuthi Khand, Gomti Nagar, Lucknow - 226 020, (Uttar Pradesh)</p>	<p>28. The Member Secretary Uttarakhand Pollution Control Board Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun - 248 001 (Uttarakhand)</p>

<p><b>29.</b> The Member Secretary West Bengal Pollution Control Board Paribesh Bhavan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091 (West Bengal)</p>	<p><b>30.</b> The Member Secretary Andaman &amp; Nicobar Islands Pollution Control Committee, Department of Science &amp; Technology, Dollyganj Van Sadan, Haddo P.O. Port Blair-744102 (Andaman &amp; Nicobar)</p>
<p><b>31.</b> The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh - 160 019</p>	<p><b>32.</b> The Member Secretary Pollution Control Committee, UTs of Daman, Diu and Dadra &amp; Nagar Haveli Fort Area, Court Compound, Moti Daman - 396 220</p>
<p><b>33.</b> The Member Secretary Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110 006</p>	<p><b>34.</b> The Member Secretary Lakshadweep Pollution Control Committee Department of Science, Technology &amp; Environment, Kavarati-682555</p>
<p><b>35.</b> The Member Secretary Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001</p>	<p><b>36.</b> The Member Secretary Ladakh Pollution Control Committee Wildlife Office Building, Near Council Secretariat, Opposite Police Station Housing Colony, Leh-194101 (Ladakh)</p>

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

REMINDER

MOST URGENT  
HON'BLE NGT MATTER

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO

2694-2731

September 18, 2023

To

The Member Secretary  
SPCBs/ PCCs  
(As per list enclosed)

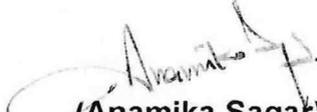
**Subject: Status on Implementation of CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir,

This has reference to CPCB letter dated 03.08.2023 on the aforesaid subject to provide the status of implementation of above referred Guidelines in your state on or before 31.08.2023. However, the information is yet to receive from your Board.

In view of the above, it is once again requested to provide the status of implementation of the above referred Guidelines in the stipulated format, latest by 25.09.2023, so that same is compiled and submitted to Hon'ble NGT before the next date of hearing.

Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Nsingh  
19/9/2023

o/c

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

## List of all State Pollution Control Board &amp; Pollution Control Committee

1. The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2. Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520010	2. The Member Secretary Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh, Department of Environment & Forest, Paryavaran Bhawan, Yupia Road, PapuNalah, Naharlagun - 791110
3. The Member Secretary Pollution Control Board- Assam, Bamunimaidam, Guwahati - 781021 (Assam)	4. The Member Secretary Bihar State Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna - 800023 (Bihar)
5. The Member Secretary Chhattisgarh State Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur - 492002 (Chhattisgarh)	6. The Member Secretary Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opposite Saligao Seminary, Saligao Bardez- 403511 (Goa)
7. The Member Secretary Himachal Pradesh State Pollution Control Board Him Parivesh, Phase-III, New Shimla - 171009	8. The Member Secretary Haryana State Pollution Control Board C-11, Sector-6, Panchkula- 134109 (Haryana)
9. The Member Secretary Jharkhand State Pollution Control Board T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834004 (Jharkhand)	10. The Member Secretary Karnataka State Pollution Control Board "Parisara Bhavan", #49,4th & 5th Floor, Church Street, Bangalore 560 001
11. The Member Secretary Kerala State Pollution Control Board Head Office, Pattom. P. O Thiruvananthapuram- 695 004 (Kerala)	12. The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (Madhya Pradesh)
13. The Member Secretary Odisha State Pollution Control Board Paribesh Bhawan, A-118, Nilakantha Nagar, Unit VIII Bhubaneswar-751012 (Odisha)	14. The Member Secretary Manipur Pollution Control Board Lamphalpat, Imphal - 795004 (Manipur)

<p>15. The Member Secretary Meghalaya State Pollution Control Board, "ARDEN", Lumpynggad, Shillong- 793014 (Meghalaya)</p>	<p>16. The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl - 796001 (Mizoram)</p>
<p>17. The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala 147 001 (Punjab)</p>	<p>18. The Member Secretary Rajasthan Pollution Control Board, A-4, Institutional Area, Jalana Dungri, Jaipur 302 004 (Rajasthan)</p>
<p>19. The Member Secretary Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110 006</p>	<p>20. The Member Secretary Tamil Nadu Pollution Control Board 76, Anna Salai, Guindy Industrial Estate, Race View Colony, Guindy, Chennai-600032 (Tamil Nadu)</p>
<p>21. The Member Secretary Telangana State Pollution Control Board Paryavarana Bhawan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500018 (Telangana)</p>	<p>22. The Member Secretary Tripura State Pollution Control Board Parivesh Bhawan, Pandit Nehru Complex P.O. Kunjaban, Gorkhabasti, Agartala - 799 006 (Tripura)</p>
<p>23. The Member Secretary Uttar Pradesh Pollution Control Board IIIrd Floor PICUP Bhawan Vibhuthi Khand, Gomti Nagar, Lucknow - 226 020, (Uttar Pradesh)</p>	<p>24. The Member Secretary Uttarakhand Pollution Control Board Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun - 248 001 (Uttarakhand)</p>
<p>25. The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091 (West Bengal)</p>	<p>26. The Member Secretary Andaman &amp; Nicobar Islands Pollution Control Committee, Department of Science &amp; Technology, Dollyganj Van Sadan, Haddo P.O. Port Blair-744102 (Andaman &amp; Nicobar)</p>
<p>27. The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh - 160 019</p>	<p>28. The Member Secretary Pollution Control Committee, UTs of Daman, Diu and Dadra &amp; Nagar Haveli Fort Area, Court Compound, Moti Daman - 396 220</p>

<p>29. The Member Secretary Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001</p>	<p>30. The Member Secretary Ladakh Pollution Control Committee Wildlife Office Building, Near Council Secretariat, Opposite Police Station Housing Colony, Leh-194101 (Ladakh)</p>
---	--

1735



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

REMINDER-II  
MOST URGENT  
HON'BLE NGT MATTER

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO (2910-2935) September 26, 2023

To

The Member Secretary  
SPCBs/ PCCs  
(As per list enclosed)

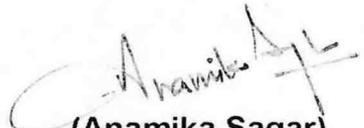
**Subject: Status on Implementation of CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir,

This has reference to CPCB letters dated 03.08.2023 and 18.09.2023 on the aforesaid subject to provide the status of implementation of above referred Guidelines in your state on or before 25.09.2023. However, the information is yet to receive from your Board.

In view of the above, it is once again requested to provide the status of implementation of the above referred Guidelines in the stipulated format, latest by 03.10.2023, so that same is compiled and submitted to Hon'ble NGT before the next date of hearing i.e. 19.10.2023.

Yours faithfully

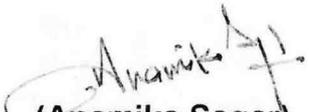
  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Copy to:

The Regional Director  
All Regional Directorates  
Central Pollution Control Board  
(list enclosed)

: For information & request to follow-up  
with concerned SPCBs/PCCs,  
please.

o/c

  
(Anamika Sagar)

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

## Inventory of Dairy farms &amp; gaushalas not received from the following States/UTs

1. The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2. Near Sunrise Hospital. Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520010	2. The Member Secretary Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh. Department of Environment & Forest. Paryavaran Bhawan. Yupia Road, PapuNalah, Naharlagun - 791110
3. The Member Secretary Pollution Control Board- Assam. Bamunimaidam. Guwahati - 781021 (Assam)	4. The Member Secretary Himachal Pradesh State Pollution Control Board, Him Parivesh, Phase-III, New Shimla - 171009
5. The Member Secretary Chhattisgarh State Environment Conservation Board. Paryavas Bhawan. North Block Sector-19. Naya Raipur - 492002 (Chhattisgarh)	6. The Member Secretary Goa State Pollution Control Board, Nr. Pilerne Industrial Estate. Opposite Saligao Seminary, Saligao Bardez- 403511 (Goa)
7. The Member Secretary Madhya Pradesh Pollution Control Board, Paryavaran Parisar. E-5. Arera Colony. Bhopal - 462016 (Madhya Pradesh)	8. The Member Secretary Haryana State Pollution Control Board C-11, Sector-6, Panchkula- 134109 (Haryana)
9. The Member Secretary Jharkhand State Pollution Control Board. T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834004 (Jharkhand)	10. The Member Secretary Karnataka State Pollution Control Board, "Parisara Bhavan", #49.4th & 5th Floor, Church Street, Bangalore 560 001
11. The Member Secretary Odisha State Pollution Control Board. Paribesh Bhawan. A-118. Nilakantha Nagar. Unit VIII Bhubaneswar-751012 (Odisha)	12. The Member Secretary Manipur Pollution Control Board Lamphalpat, Imphal - 795004 (Manipur)
13. The Member Secretary Meghalaya State Pollution Control Board. "ARDEN". Lumpyngngad. Shillong- 793014 (Meghalaya)	14. The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl- 796001 (Mizoram)
15. The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan. Nabha Road Patiala 147 001 (Punjab)	16. The Member Secretary Rajasthan Pollution Control Board, A-4. Institutional Area, Jalana Dungri, Jaipur 302 004 (Rajasthan)
17. The Member Secretary Telangana State Pollution Control Board. Paryavarana Bhavan. A-III, Industrial Estate, Sanathnagar. Hyderabad-500018 (Telangana)	18. The Member Secretary Tamil Nadu Pollution Control Boar, 76, Anna Salai. Guindy Industrial Estate. Race View Colony. Guindy. Chennai-600032 (Tamil Nadu)

<p>19. The Member Secretary Uttar Pradesh Pollution Control Board IIIrd Floor PICUP Bhavan Vibhuthi Khand. Gomti Nagar. Lucknow - 226 020. (Uttar Pradesh)</p>	<p>20. The Member Secretary Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001</p>
<p>21. The Member Secretary West Bengal Pollution Control Board Paribesh Bhavan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091 (West Bengal)</p>	<p>22. The Member Secretary Andaman &amp; Nicobar Islands Pollution Control Committee, Department of Science &amp; Technology, Dollyganj Van Sadan, Haddo P.O. Port Blair-744102 (Andaman &amp; Nicobar)</p>
<p>23. The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan. Ground Floor, Sector-19 B. Madhya Marg. Chandigarh - 160 019</p>	<p>24. The Member Secretary Pollution Control Committee. UTs of Daman, Diu and Dadra &amp; Nagar Haveli Fort Area, Court Compound, Moti Daman - 396 220</p>
<p>25. The Member Secretary Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110 006</p>	<p>26. The Member Secretary Ladakh Pollution Control Committee Wildlife Office Building, Near Council Secretariat. Opposite Police Station Housing Colony, Leh-194101 (Ladakh)</p>



Lifestyle For Environment

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग  
भारत सरकार

भारतीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO

8152-2/20

January 01,2024

To

The Member Secretary  
SPCBs/ PCCs  
(As per list enclosed)

**Subject: Status on Implementation of CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021 in compliance to the Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir/Madam,

This has reference to CPCB letters dated 03.08.2023, 18.09.2023 and 26.09.2023 on the aforesaid subject to provide the status of implementation of above referred Guidelines in your State/UT. However, the information is still awaited.

In view of the above, it is once again requested to kindly provide the implementation status of the above referred Guidelines in the attached format, latest by 12.01.2024, so that same is compiled and submitted to Hon'ble NGT before the next date of hearing.

Yours faithfully

**(Anamika Sagar)**  
Additional Director &  
Divisional Head IPC-IV

Copy to:

The Regional Director  
All Regional Directorates,  
Central Pollution Control Board (list enclosed)

: For information & request to follow-up with concerned SPCBs/PCC, pls.

**(Anamika Sagar)**

Ke Singh  
3/01/2024  
o/c

## List of State Pollution Control Board &amp; Pollution Control Committee

✓ 1. The Member Secretary Pollution Control Board- Assam. Bamunimaidam. Guwahati – 781021 (Assam)	✓ 2. The Member Secretary Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh. Department of Environment & Forest, Paryavaran Bhawan, Yupia Road, PapuNalah, Naharlagun - 791110
✓ 3. The Member Secretary Chhattisgarh State Environment Conservation Board, Paryavas Bhawan. North Block Sector-19, Naya Raipur - 492002 (Chhattisgarh)	✓ 4. The Member Secretary Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opposite Saligao Seminary, Saligao Bardez- 403511 (Goa)
✓ 5. The Member Secretary Jharkhand State Pollution Control Board, T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834004 (Jharkhand)	✓ 6. The Member Secretary Haryana State Pollution Control Board C-11, Sector-6. Panchkula- 134109 (Haryana)
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✓ 9. The Member Secretary Manipur Pollution Control Board Lamphalpat, Imphal – 795004 (Manipur)	✓ 10. The Member Secretary Madhya Pradesh Pollution Control Board, Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (Madhya Pradesh)
✓ 11. The Member Secretary Odisha State Pollution Control Board Paribesh Bhawan, A-118, Nilakantha Nagar, Unit VIII Bhubaneswar-751012 (Odisha)	✓ 12. The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl – 796001 (Mizoram)
✓ 13. The Member Secretary Rajasthan Pollution Control Board, A-4, Institutional Area, Jalana Dungri, Jaipur 302 004 (Rajasthan)	✓ 14. The Member Secretary West Bengal Pollution Control Board, Paribesh Bhavan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091 (West Bengal)
✓ 15. The Member Secretary Telangana State Pollution Control Board Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500018 (Telangana)	✓ 16. The Member Secretary Uttar Pradesh Pollution Control Board, Building.No.TC- 12V, Vibhuti Khand, Gomti Nagar Lucknow-226 010

<p>✓ 17. The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh - 160 019</p>	<p>✓ 18. The Member Secretary Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001</p>
<p>✓ 19. The Member Secretary Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110 006</p>	<p>✓ 20. The Member Secretary Ladakh Pollution Control Committee Wildlife Office Building, Near Council Secretariat, Opposite Police Station Housing Colony, Leh-194101 (Ladakh)</p>

1741



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 5346 - 5348

October 16, 2023

To

The Member Secretary  
SPCBs/ PCCs  
(As per list enclosed)

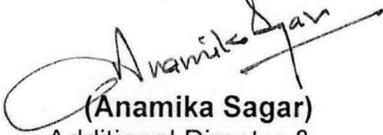
**Sub: Action Taken Report for Environmental Auditing of Dairy Farms and Gaushalas carried out by CPCB as per regulatory mechanism of revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued by CPCB in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 - reg.**

Sir,

In compliance to Hon'ble NGT (PB) order dated 20.07.2023 in OA No. 394/2022, CPCB has carried out Environmental Auditing of Dairy Farms and Gaushalas as per regulatory mechanism of revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued by CPCB in July, 2021. In this regard, please find enclosed a copy of environmental audit reports for taking necessary action against the defaulter Dairy Farms and Gaushalas.

In view of the above, it is requested to provide the Action Taken Report to this office at the earliest.

Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

The Regional Director  
Regional Directorates  
Central Pollution Control Board  
(As per the list enclosed)

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

  
(Anamika Sagar)

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

## List of SPCBs/PCCS

1.	The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462016 (Madhya Pradesh)
2.	The Member Secretary Kerala State Pollution Control Board Head Office, Pattom. P. O Thiruvananthapuram- 695 004 (Kerala)
3.	The Member Secretary Himachal Pradesh State Pollution Control Board Him Parivesh, Phase-III, New Shimla – 171009
4.	The Member Secretary Pollution Control Board- Assam, Bamunimaidam, Guwahati – 781021 (Assam)
5.	The Member Secretary Gujarat Pollution Control Board Paryavaran Bhavan, Sector 10-A, Gandhi Nagar 382010 (Gujarat)
6.	The Member Secretary Rajasthan Pollution Control Board, A-4, Institutional Area, Jalana Dungri, Jaipur 302004 (Rajasthan)
7.	The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh – 160 019
8.	The Member Secretary Chhattisgarh State Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Naya Raipur - 492002 (Chhattisgarh)
9.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala 147 001 (Punjab)

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9827

February 08, 2024

To

The Member Secretary  
Telangana State Pollution Control Board  
Paryavarana Bhavan,  
A-III, Industrial Estate, Sanathnagar,  
Hyderabad-500018 (Telangana)

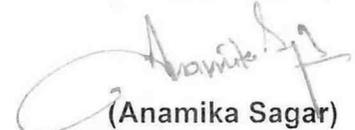
**Sub: Action Taken Report for Environmental Auditing of Dairy Farms and Gaushalas carried out by CPCB as per regulatory mechanism of revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued by CPCB in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir,

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Yours faithfully



(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

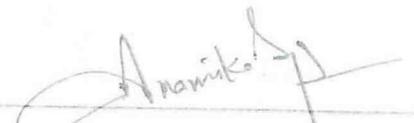
Encl.: As above

Copy to:

Regional Director (Chennai)  
Central Pollution Control Board  
77-A, 2nd Floors, South Avenue  
Road, Ambattur Industrial Estate  
Ambattur Taluk, Thiruvallur  
Chennai-600058

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

o/c



(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Te: 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO १४३६

February 08, 2024

To

The Member Secretary  
Andhra Pradesh Pollution Control Board  
D. No. 33-26-14 D/2, Near Sunrise Hospital,  
Pushpa Hotel Centre, Chalamalavari Street,  
Kasturibaipet, Vijayawada – 520010

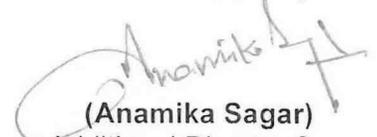
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(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

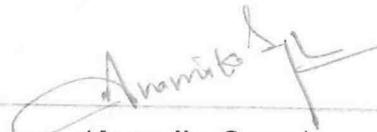
Encl.: As above

Copy to:

Regional Director (Chennai)  
Central Pollution Control Board  
77-A, 2nd Floors, South Avenue  
Road, Ambattur Industrial Estate  
Ambattur Taluk, Thiruvallur  
Chennai-600058

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

o/c

  
(Anamika Sagar)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

पत्रिका

दिनांक

संख्या

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



1745



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9835

February 08, 2024

To

The Member Secretary  
Goa State Pollution Control Board  
Nr. Pilerne Industrial Estate,  
Opposite Saligao Seminary,  
Saligao Bardez- 403511 (Goa)

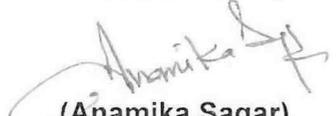
**Sub: Action Taken Report for Environmental Auditing of Dairy Farms and Gaushalas carried out by CPCB as per regulatory mechanism of revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued by CPCB in July, 2021 for compliance to Hon'ble NGT order dated 20.07.2023 in OA No. 394/2022 – reg.**

Sir,

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In view of the above, it is requested to provide the Action Taken Report to this office at the earliest.

Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Bengaluru)  
Central Pollution Control Board  
A-Block, Nisarga Bhavan  
1st and 2nd Floors, 7th D Cross  
Thimmaiah Road, Shivanagar  
Bengaluru-560079

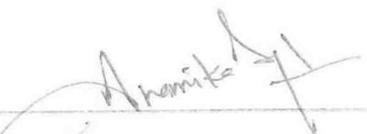
: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
निर्गत

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दिनांक  
दूरभाष नं.: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

  
(Anamika Sagar)

1746



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9834

February 08, 2024

To

The Member Secretary  
Tamil Nadu Pollution Control Board  
76, Anna Salai, Guindy Industrial Estate,  
Race View Colony, Guindy,  
Chennai-600032 (Tamil Nadu)

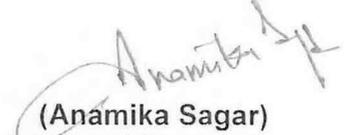
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In view of the above, it is requested to provide the Action Taken Report to this office at the earliest.

Yours faithfully

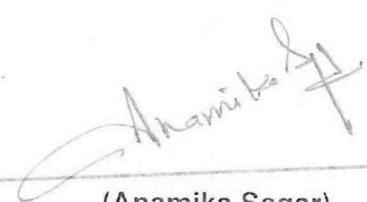
  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Chennai)  
Central Pollution Control Board  
77-A, 2nd Floors, South Avenue  
Road, Ambattur Industrial Estate  
Ambattur Taluk, Thiruvallur  
Chennai-600058

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

  
(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032  
दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9833

February 08, 2024

To

The Member Secretary  
Uttar Pradesh Pollution Control Board  
Building.No.TC-12V,Vibhuti Khand, Gomti  
Nagar Lucknow-226 010

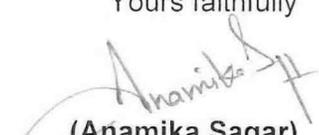
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Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Lucknow)  
Central Pollution Control Board  
PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar  
Lucknow-226020

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

o/c

  
(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032  
दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



1748



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9832

February 08, 2024

To

The Member Secretary  
Uttarakhand Environment Protection & Pollution Control Board  
29/20, Nemi Road, Dalanwala,  
Dehradun – 248001 (Uttarakhand)

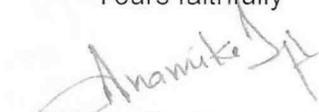
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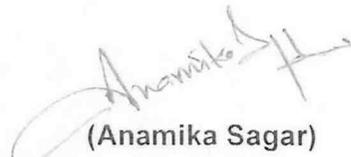
  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Lucknow)  
Central Pollution Control Board  
PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar  
Lucknow-226020

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

  
(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



1749



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO १२३१

February 08, 2024

To

The Member Secretary  
Maharashtra Pollution Control Board,  
Kalpataru Points, 3rd & 4th Floor,  
Sion Matunga Scheme Road No.6 Opp. Cine Planet,  
Sion Circle, Sion (E),  
Mumbai-400022

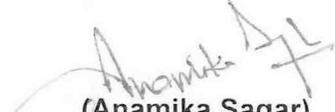
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In view of the above, it is requested to provide the Action Taken Report to this office at the earliest.

Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Pune)  
Central Pollution Control Board  
Row House No. 1,  
Nisarg Vihar, Balewadi  
Pune-411045

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

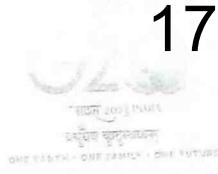
 o/c

  
(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.opbc.nic.in



1750

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO 9830

February 08, 2024

To

The Member Secretary  
Pollution Control Board- Assam,  
Bamunimaidam,  
Guwahati – 781021 (Assam)

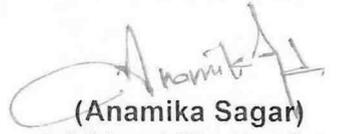
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Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Shillong)  
Central Pollution Control Board  
"TUM-SIR". Lower Moti nagar,  
Near Fire Brigade H.Q.,  
Shillong-793014

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
निर्गत

o/c

दिनांक: 08.02.2024  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
(Anamika Sagar)

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



1751



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

CM-13011/99/2022-LAW-HO-CPCB-HO १४२९

February 08, 2024

To

The Member Secretary  
Gujarat Pollution Control Board  
Paryavaran Bhavan,  
Sector 10-A, Gandhi Nagar 382010 (Gujarat)

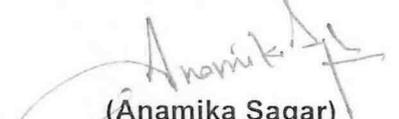
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Yours faithfully

  
(Anamika Sagar)  
Additional Director &  
Divisional Head IPC-IV

Encl.: As above

Copy to:

Regional Director (Vadodara)  
Central Pollution Control Board  
Parivesh Bhawan, Opp. Ward No.  
10, VMC Office Subhanpura,  
Vadodara – 390023

: For information & request to follow-up with  
concerned SPCBs/PCCs, please.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
निर्गत  
दिनांक

o/c

  
(Anamika Sagar)

परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in